

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1868/99

New Delhi this the 18th day of November, 1999.

Hon'ble Shri S.P. Biswas, Member(A)

Shri D.P. Gupta,
S/o Sh. Hari Chand,
866, Laxmibai Nagar,
New Delhi-23. Applicant

(through Sh. M.K. Gaur, Advocate)

versus

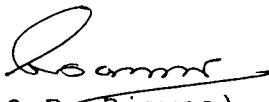
1. Union of India through
the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhavan,
New Delhi. Respondents
2. The Director General,
All India Radio,
Akashvani Bhavan,
New Delhi. Respondents

(through Sh. S.M. Arif, Advocate)

ORDER(ORAL)

Learned counsel for the applicant seeks permission to withdraw the O.A. Permission is granted. Accordingly, the O.A. is dismissed as having become infructuous.

2. Learned counsel for the respondents brings our attention to the order of the respondents dated 16.11.99 by which the applicant seems to have been transferred to Jalandhar has since been cancelled. A copy of the same is taken on record.


(S.P. Biswas)
Member(A)

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